

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

CP 228/96 in OA 2424/1995

New Delhi, this 23rd day of September, 1996

Hon'ble Shri A.V. Haridasan, Vice-Chairman(J)  
Hon'ble Shri K. Ramamoorthy, Member(A)

1. Shri D.S. Malik, s/o Shri Net Ram
  2. Shri J.N.S. Yadav, s/o Shri R.S. Yadav
  3. Shri K.N. Gupta, s/o Shri Satyanarain
  4. Shri Subhash Chandra, s/o Shri M. Dasji
- all working in Northern Railway  
Baroda House, New Delhi .. Petitioners

(By Shri B.S. Mainee, Advocate)

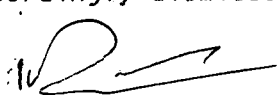
vs.

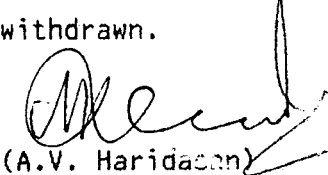
1. Shri K. Balakeshri  
Secretary  
M/Railways, New Delhi
2. Shri S.A.A. Zaidi  
General Manager  
Northern Railway, Baroda House, New Delhi
3. Shri Kamal Kumar
4. Shri N.K. Jain
5. Shri Krishna Kirtisaran
6. Shri Gurdev Singh
7. Shri Bharat Singh
8. Shri Ashok Kumar
9. Shri A.K. Srivastava
10. Shri Sarnam Singh
11. Shri B.S. Kain
12. Shri Om Prakash,  
all working in Northern Railway, New Delhi
13. Shri B.N. Uprety, Chief D/Man,  
c/o Northern Railway, New Delhi .. Respondents

ORDER(oral)

Hon'ble Shri A.V. Haridasan, VC(J)

Learned counsel for the petitioners seeks  
permission to withdraw the CP. Permission is granted.  
CP is accordingly dismissed as withdrawn.

  
(K. Ramamoorthy)  
Member(A)  
23.9.1996

  
(A.V. Haridasan)  
Vice-Chairman (J)  
23.9.1996

/gtv/